

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

28.

IA-362/2024 in C.P.(IB)/968(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.03.2024

NAME OF THE PARTIES: Edge Brand Architects (India) Private Limited

SECTION: 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. Mr. Gautam Singhal, RP present in person through VC.
2. Registry is directed to issue fresh notice to the Respondents and to place on record the copy of notice along with the tracking report on the next date of hearing.
3. List this matter on 15.05.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)